

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH**  
**FARIDKOT HOUSE, NEW DELHI**  
**CAUSE LIST OF COURT NO. 2**

Date : 12<sup>th</sup> December, 2018  
Time : 10.30 A.M.

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE**  
**JUDICIAL MEMBER**

**HON'BLE DR. SATYAWAN SINGH GARBYAL**  
**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR HEARING</b>			
1.	Appeal No. 08/2017 (M.A. No. 414/2017)	Lt. Gen. Satyevir Yadav (Retd.) Vs. Union of India & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Krishna Kumar Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2, 4 to 8 Mr. Ajay Bansal, Adv. for R-3 Mr. Ankit Goel, Adv. for R-9 Mr. I. K. Kapila, Adv.
<b>AFTER NOTICE</b>			
2.	<b>Execution Application No. 18/2017 IN</b> O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant  Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Vishwajit Singh, Adv. for GNN Mr. Sudhir Kulshreshtha, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Rajiv Bansal, Sr. Adv. with Ms. Jagriti Singh, Adv. for R-6 & 15 Ms. Jagriti Singh, Adv. for R-19 Mr. Nikhil Nayyar, Adv. Mr. Tushar Agarwal, Adv. Mr. Rachit Mittal, Adv. for GDA
<b>FOR COMPLETION OF PLEADINGS</b>			
3.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Advs. for Applicant  Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-3 & 5
4.	Original Application No. 223/2018	Rajni Singh Vs. Union of India & Ors.	Mr. Deepak K. Singh, Adv. for Applicant  Mr. Keshav Mohan, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-3 & 4 Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Neeraj Malhotra, Sr. Adv. with Ms. Priya Puri, Adv. for IOCL Mr. Dileep Kr. Mishra, Adv. for R-7
5.	Original Application No. 361/2018	Naramada Pradusan Nivaran Samiti & Anr. Vs. Ministry of Environment, Forest and Climate Change & Ors.	Ms. Shilpa Chohan & Mr. Shawahiq Siddiqui, Advs. for Applicant  Mr. Satyalipsu Ray, Adv. for MoEF Mr. B. V. Niren, Adv. for R- 2 & 3 Mr. Tushar Mehta & Mr. Dhruv Pal, Advs. for R-4 & 7 Ms. Hemantika Wahj, Adv. for R-8

6.	Original Application No. 378/2018 (M.A. No. 1507/2018)	M/s Tube Investments of India Limited Vs. Telangana State Pollution Control Board & Ors.	Mr. S. Aravindh & Mr. R. Saravanan, Advs. for Applicant  Mr. Nikhil Nayyar, Adv. for R-1 & 2 Mr. P. Venkat Reddy, Adv. for R-3 Mr. M. S. Kalra, Adv. for R-4 & 5
<b>FOR HEARING</b>			
7.	<b>Execution Application No. 22/2017 IN</b> O.A. No. 327/2015	Doaba Paryavaran Samiti Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant  Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharti, Adv. for State of UP Mr. Manish Kumar, Adv. for State of HP
8.	Original Application No. 392/2017	Sangeeta Kumar Vs. Union of India & Ors.	Mr. Sameer Rohatgi, Adv. for Applicant  Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Anil Grover, AAG for R-3, 4 & 5 Mr. A. R. Takkar, Adv. for R-6 Mr. Sangeet Rai, Adv. for R-8 Mr. Dinesh Jindal, Adv. for DPCC Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan Lt. Col. Sarvadaman Singh Oberoi
9.	Original Application No. 419/2017  <b>WITH</b>	Devender Kumar & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. V. C. Shukla, Nitesh Ranjan & Piyush Singh, Advs. for Applicant  Mr. Ravindra Kumar, Adv. for R-1 Mr. Rajesh K. Singh, Adv. for MoEF Mr. Sanjay Kumar, Adv. for R-5 to 16 Dr. Sandeep Singh, Adv. for State of UP Mr. J. J. Sarkar, Adv. for NOIDA Mr. I. K. Kapila, Adv.
10.	Original Application No. 471/2017 (M.A. No. 921/2017)	Jan Kalyan Sewa Trust Vs. State of UP & Ors.	Mr. Sanjay Upadhyay, Adv. for Applicant  Dr. Sandeep Singh, Adv. for State of UP Mr. Rajesh K. Singh, Adv. for MoEF & CC Mr. Pradeep Mishra & Mr. Daleep Dhyani, Advs. for UPPCB Mr. Atul Singh, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. state of Haryana Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Ravinder Kumar, Adv. for NOIDA Mr. Satish Bhati, Adv. for R-7, 8 & 19
11.	Original Application No. 183/2018 (M.A. No. 500/2018)	Subhash Vs. Ministry of Environment, Forests and Climate change & Ors.	Mr. Pradeep Dahiya, Adv. for Applicant  Mr. Shlok Chandra, Adv. for MoEF Mr. Pradeep Misra, Adv. Mr. M. P. Shorawala, Adv. for R-2 Mr. Ankit Verma, Adv. for State of UP Mr. Rajkumar, Adv. for CPCB Mr. Gautam Singh, Adv. Mr. Pankaj Sharma, Adv. Ms. Sonia Mathur, Sr. Adv. with Mr. Sushil Kumar Dubey, Adv. for R-7

12.	Original Application No. 435/2018	Hussein Khan Vs. Fisheries Department, State of Telangana & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. P. Venkat Reddy, Adv. for R-1 Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for CGSC
13.	Original Application No. 466/2018 (M.A. No. 1105/2018 & M.A. No. 1500/2018)	Chand Pasha Vs. Tahsildar, Hoskote Taluka, Bengaluru Rural District & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for CGSC
14.	Original Application No. 494/2018 (M.A. No. 1149/2018)	Mohammed Nazim Vs. CEO, Fisheries Development Agency, Hapur & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. A. K. Prasad, Adv. for CGSC Mr. Devraj Ashok, Adv. for State of Karnataka
<b>CASES AT SR. NO. 15 TO 17 WILL BE TAKEN-UP ON 11.01.2019 FOR HEARING</b>			
15.	Original Application No. 84/2018 (M.A. No. 466/2018 & M.A. No. 680/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB M. Vishwajit Singh, Adv. for R-4 Mr. Sandeep Thukral, Adv. for R-5 Mr. Raman Yadav, Adv. for GDA Mr. Aman Kalra, Adv. for R-6 Mr. Sudhir K. Makkar, Sr. Adv. with Ms. Saumya Gupta, Adv. for R-7 Mr. Atif Suhrawardy, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB
16.	Original Application No. 425/2018  <b>WITH</b>	Sanjay Kumar Vs. State of Uttar Pradesh & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-2 & 3 Mr. Raj Kumar, Adv. for CPCB Dr. Vijendra Mahndiyan, Adv. for R-5 Ms. Sweta Rani, Adv. for R-6
17.	Original Application No. 839/2018	Suresh Chandra Yadav & Anr. Vs. State of U.P. & Ors.	Mr. Anant Agarwal & Ms. Sweta Rani, Adv. for Applicant

**For orders, cause list and other information please visit our website: [www.greentribunal.gov.in](http://www.greentribunal.gov.in)**

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**JUDICIAL MEMBER**

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**EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>IN CHAMBERS BY CIRCULATION</b>			
1.	<b>Review Application No. 51/2018</b> (M.A. No.1758/2018) <b>IN</b> <b>M. A. No. 1662/2018 IN</b> Appeal No. 230/2018	Benaulim Civic & Social Forum Vs. Goa Coastal Zone Management Authority & Anr.	Mr. Sarthak Maggon, Adv. for Applicant

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